

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 08 of 2020

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Pradeep Kumar Mishra	-----	Appellant
	Versus	
Smt. Priya Mishra @ Puja Mishra	-----	Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant : Mr. Gaurav Kumar, Adv.

06/09.09.2021 Neither A/D nor undelivered registered cover has been received and the tracking report of the speed post shows consignment details not found as per the office note.

Learned counsel for the appellant undertakes to take fresh steps for service of notice in the limitation matter (I.A. No.2148/2020) as well as on the main memo of appeal at the present and correct address of the respondent under registered cover with A/D and speed post, for which requisites be filed within three weeks.

Office to track the speed post delivery.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/